

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated: 14th September, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

Appeal No. 52 of 2007

**Western Electricity Supply Co. of Orissa Ltd. ... Appellant (s)
Versus
Orissa Electricity Regulatory Commission & Ors. ... Respondent (s)**

Appeal No. 53 of 2007

**North Eastern Electricity Supply Co. of Orissa Ltd. ... Appellant (s)
Versus
Orissa Electricity Regulatory Commission & Ors. ... Respondent (s)**

Appeal No. 54 of 2007

**Southern Electricity Supply Co. of Orissa Ltd. ... Appellant (s)
Versus
Orissa Electricity Regulatory Commission & Ors. ... Respondent (s)**

Appeal No. 55 of 2007

**Western Electricity Supply Co. of Orissa Ltd. ... Appellant (s)
Versus
Orissa Electricity Regulatory Commission & Ors. ... Respondent (s)**

Appeal No. 56 of 2007

**North Eastern Electricity Supply Co. of Orissa Ltd. ... Appellant (s)
Versus
Orissa Electricity Regulatory Commission & Ors. ... Respondent (s)**

Appeal No. 57 of 2007

**Southern Electricity Supply Co. of Orissa Ltd. ... Appellant (s)
Versus
Orissa Electricity Regulatory Commission & Ors. ... Respondent (s)**

**Appeal No. 58 of 2007 &
I.A. No. 113 of 2007**

**Western Electricity Supply Co. of Orissa Ltd. ... Appellant (s)
Versus
Orissa Electricity Regulatory Commission & Ors. ... Respondent (s)**

Appeal No. 59 of 2007

**North Eastern Electricity Supply Co. of Orissa Ltd. ... Appellant (s)
Versus
Orissa Electricity Regulatory Commission & Ors. ... Respondent (s)**

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan,
Mr. Shiv K. Suri, Mr. Hasan Murtaza &
Ms. Junaira Rahman

Counsel for the Respondent (s) : Mr. R.K. Mehta, Mr. Antaryani Upadhyan,
Mr. Lakhi Singh for GRIDCO/OPTCL
(in Appeal Nos. 55 to 59/07)

Mr. Rutwik Panda for OERC

ORDER

Mr. Buddy A. Ranganadhan, the learned counsel for the Appellant, has argued at length in Appeal Nos. 55 to 59 of 2007.

Post the matters on **17.09.2010 at 2.30 p.m** for hearing the arguments in Appeal Nos. 52 to 54 of 2007.

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs